

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. C.P.(CAA)/122(MB)2024 IN C.A.(CAA)/4(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

**NAME OF THE PARTIES:- EMKAY TAPS AND CUTTING TOOLS  
LIMITED**

**Section: 230-232 of the Companies Act, 2013**

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**ORDER**

PCA, Harsh C Ruparelia appeared for the Petitioner, and Counsel, Prachi Wazalwar appeared on behalf of the Income Tax Department. List this matter on **15.07.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**